

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. 3658  
TO BE ANSWERED ON 16.07.2019**

**UPLIFTMENT OF WEAKER SECTIONS**

**3658. ADV. DEAN KURIAKOSE:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the details of various projects being implemented by the Government for the upliftment of weaker sections of the society;
- (b) the number of persons benefited thereunder during each of the last three years and the current year, State/UT-wise;
- (c) whether the Government has reviewed the performance of various ongoing schemes for the welfare of Scheduled Castes and Other Backward Classes considering the present status of these reserved categories;
- (d) if so, the details thereof; and
- (e) the efforts made by the Government for better implementation of the said schemes?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI RATTAN LAL KATARIA)**

- (a): The details of various projects/schemes being implemented by the Ministry of Social Justice & Empowerment for the upliftment of weaker sections, is given at **Annexure-I**.
- (b): The details of the beneficiaries covered State-wise are given at **Annexure-II**.
- (c) & (d): The Department has developed mechanisms for Review, Evaluation & Outcome Based Monitoring of the performance of the schemes/programmes being implemented through the various agencies. The scheme-wise details are given at **Annexure-III**.
- (e): The Department periodically reviews implementations of the schemes through meetings, Video Conferences, field visits etc. Further, for the Post-Matric Scholarship and Pre-Matric Scholarship Scheme for 9<sup>th</sup> and 10<sup>th</sup>, provisions have been made for online end to end processing, verification of eligibility credentials through online transaction to ensure greater transparency, control duplicity and wrongful claims by institutions. Various awareness camps and Skill Training Programmes are organized regularly. The UCs against released funds are also being received timely implying thereby that funds are being utilized by the concerned for the purpose for which it was given.

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**Referred to reply to part (a) to Lok Sabha Unstarred Question No. 3658 for 16-07-2019.**

Schemes being implemented by the Ministry of Social Justice and Empowerment for Welfare of Scheduled Castes (SCs) and Backward Classes (BCs).

<b>S. No.</b>	<b>Programme/Schemes</b>
<b>Schemes for Scheduled Castes (SCs)</b>	
1.	Pre Matric Scholarship for SCs
2.	Post Matric Scholarship for SCs
3.	Free Coaching for SCs and Other Backward Classes (OBCs)
4.	Pradhan Mantri Adarsh Gram Yojana
5.	Scheme for implementation of the Protection of Civil Rights Act, 1955 and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989
6.	Babu Jagjivan Ram Chhatrawas Yojna for Boys
7.	Babu Jagjivan Ram Chhatrawas Yojna for Girls
8.	Assistance to Voluntary Organisations working for SCs
9.	Pre-matric Scholarships for the children of those engaged in unclean occupation
10.	Special Central Assistance to Scheduled Castes Sub Plan
11.	National Fellowship for SCs
12.	Self Employment Scheme of Liberation & Rehabilitation of Scavengers
13.	National Overseas Scholarship for SCs
14.	Top Class Education for SCs
15.	Assistance to Scheduled Castes Development Corporations (SCDCs)
16.	National Safai Karmachari Finance and Development Corporation
17.	Venture Capital Funds for SCs
18.	Credit Enhancement Gurantee Scheme for SCs
<b>Backward Classes (BCs)</b>	
19.	Pre-Matric Scholarship for OBCs students
20.	Post-Matric Scholarship for OBCs students
21.	Construction of Hostel for OBC Boys and Girls
22.	Dr. Ambedkar Scheme of Interest Subsidy on Educational Loan for Overseas Studies for OBCs/EBCs
23.	Assistance for Skill Development of OBCs/EBCs/DNTs
24.	National Fellowship for OBCs
25.	Dr. Ambedkar Post-Matric Scholarship for EBC students
26.	Dr. Ambedkar Pre-Matric and Post-Matric Scholarship for Development of Denotified, Nomadic and Semi-nomadic Tribes (DNTs)

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Referred to reply to part (b) to Lok Sabha Unstarred Question No. 3658 for 16-07-2019.

### 1. Pre-Matric Scholarship to the SC Students

S. No.	States/UTs	Beneficiaries				
		2015-16	2016-17	2017-18	2018-19	2019-20
1	Andhra Pradesh	157736	139710	0	Beneficiaries of the year 2018-19 is received with the proposal of the year 2019-20	Beneficiaries of the year 2019-20 is received with the proposal of the year 2020-21
2	Assam	0	0	0		
3	Bihar	453885	0	491564		
4	Chandigarh	1888	2078	2569		
5	Chhattisgarh	246715	119014	0		
6	D&N Haveli	58	0	0		
7	Daman & Diu	118	0	119		
8	Delhi	40	0	104		
9	Goa	0	0	0		
10	Gujarat	69045	90949	0		
11	Haryana	143537	0	147104		
12	Himachal Pradesh	23572	16146	27079		
13	Jammu & Kashmir	0	5770	0		
14	Jharkhand	0	0	41305		
15	Karnataka	0	221674	0		
16	Kerala	84250	84210	75728		
17	Madhya Pradesh	303397	347356	0		
18	Maharashtra	0	0	0		
19	Manipur	1217	0	1367		
20	Meghalaya	0	0	0		
21	Odisha	230920	139595	217746		
22	Punjab	222850	125161	205791		
23	Rajasthan	15358	19942	0		
24	Sikkim	236	0	230		
25	Tamilnadu	455420	350251	284495		
26	Tripura	8799	9133	14385		
27	Uttar Pradesh	0	0	0		
28	Uttarakhand	25719	0	421000		
29	West Bengal	0	349674	301845		
30	Puducherry	0	0	8735		
31	Telangana	0	0	41088		
	<b>Total</b>	<b>2444760</b>	<b>2020663</b>	<b>2282254</b>		

## 2. Post Matric Scholarship for SC Students

S.No.	States/UTs	2015-16		2016-17		2017-18
		2015-16	2016-17	2017-18	2018-19	2019-20
1	Andhra Pradesh	600089	685102	658534	Beneficiaries of the year 2018-19 is received with the proposal of the year 2019-20	Beneficiaries of the year 2019-20 is received with the proposal of the year 2020-21
2	Assam	40236	38366	23874		
3	Bihar	155000	NA	89213		
4	Chandigarh	2600	3000	2203		
5	Chhattisgarh	86335	90871	95565		
6	Daman & Diu	156	170	0		
7	Delhi	27064	NA	20100		
8	Goa	247	108	280		
9	Gujarat	159013	166582	131169		
10	Haryana	76222	94377	123062		
11	Himachal Pradesh	48685	55213	33057		
12	Jammu & Kashmir	12452	4094	11040		
13	Jharkhand	33733	NA	20177		
14	Karnataka	318125	297478	322606		
15	Kerala	120667	131314	132286		
16	Madhya Pradesh	288358	323642	361268		
17	Maharashtra	524232	404656	540993		
18	Manipur	4041	7310	6566		
19	Meghalaya	133	146	0		
20	Odisha	179454	106668	202125		
21	Puducherry	5426	NA	6241		
22	Punjab	305822	309468	274730		
23	Rajasthan	143602	310639	191184		
24	Sikkim	291	328	361		
25	Tamil Nadu	758290	796206	761114		
26	Telangana	265108	278363	212706		
27	Tripura	16765	14943	14652		
28	Uttar Pradesh	947622	1095469	1238139		
29	Uttarakhand	20194	39864	69504		
30	West Bengal	540976	607744	382795		
	<b>Total</b>	<b>5680938</b>	<b>5862121</b>	<b>5925544</b>		

**3. Pre-Matric Scholarship to the Children of those engaged in occupations involving cleaning and prone to health hazards**

S. No.	States/UTs	Beneficiaries				
		2015-16	2016-17	2017-18	2018-19	2019-20
1	Andhra Pradesh	00	0.00	0.00	Beneficiaries of the year 2018-19 is received with the proposal of the year 2019-20	Beneficiaries of the year 2019-20 is received with the proposal of the year 2020-21
2	Assam	00	0.00	0.00		
3	Bihar	00	0.00	0.00		
4	Chhattisgarh	00	0.00	0.00		
5	Delhi	00	0.00	0.00		
6	Goa	00	0.00	0.00		
7	Gujarat	333629	0.00	0.00		
8	Haryana	00	0.00	0.00		
9	Himachal Pr.	2124	0.00	2265		
10	J & K	00	0.00	0.00		
11	Jharkhand	00	0.00	0.00		
12	Karnataka	00	0.00	0.00		
13	Kerala	00	0.00	0.00		
14	Madhya Pradesh	00	0.00	0.00		
15	Maharashtra	00	94295	0.00		
16	Mizoram	355	440	0.00		
17	Odisha	1135	0.00	0.00		
18	Pondicherry	00	0.00	0.00		
19	Punjab	00	0.00	0.00		
20	Rajasthan	00	0.00	0.00		
21	Sikkim	00	0.00	0.00		
22	Tamil Nadu	00	0.00	0.00		
23	Tripura	00	0.00	0.00		
24	Uttar Pradesh	00	0.00	0.00		
25	Uttarakhand	1450	0.00	0.00		
26	West Bengal	00	00	0.00		
	<b>Total</b>	<b>338693</b>	<b>94735</b>	<b>2265</b>		

**4. Centrally Sponsored Scheme for implementation of the Protection of Civil Rights Act, 1955 and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989**

S. No.	States/UTs	Number of persons benefitted							
		2016-17		2017-18		2018-19		2019-20	
		Relief to atrocity victims	Incentive to inter-caste marriage couples	Relief to atrocity victims	Incentive to inter-caste marriage couples	Relief to atrocity victims (Anticipated)	Incentive to inter-caste marriage couples (Anticipated)	Relief to atrocity victims (Anticipated)	Incentive to inter-caste marriage couples (Anticipated)
1.	Andhra Pradesh	5408	1221	5408	1221	7070	1300	NA	NA
2.	Assam	NA	NA	NA	NA	NA	NA	NA	NA
3.	Bihar	2342	NA	2342	NA	3500	NA	NA	NA
4.	Chhattisgarh	492	142	883	205	920	240	NA	NA
5.	Goa	NA	12	NA	20	NA	32	NA	NA
6.	Gujarat	2070	667	2287	558	2150	800	NA	NA
7.	Haryana	487	465	626	608	NA	NA	NA	NA
8.	Himachal Pradesh	58	364	173	401	NA	380	NA	NA
9.	Jharkhand	117	NA	595	NA	1000	NA	NA	NA
10.	Karnataka	1912	2145	2277	4353	2500	5000	NA	NA
11.	Kerala	372	1466	420	2271	650	1437	NA	NA
12.	Madhya Pradesh	6303	561	8872	620	10000	650	NA	NA
13.	Maharashtra	1440	3134	1808	5766	2000	1442	NA	NA
14.	Odisha	2108	2214	1385	1086	1850	600	2200	1234
15.	Punjab	NA	500	NA	1000	NA	NA	NA	NA
16.	Rajasthan	1729	284	3648	338	3500	500	NA	NA
17.	Sikkim	NA	80	NA	100	NA	100	NA	NA
18.	Tamil Nadu	2216	1249	2067	1346	NA	NA	NA	NA
19.	Telangana	1007	1212	1007	641	3025	1006	NA	NA
20.	Tripura	NA	NA	2	NA	16	NA	NA	NA
21.	Uttar Pradesh	11369	45	16507	NA	17000	NA	17000	NA
22.	Uttarakhand	5	NA	125	NA	240	NA	NA	NA
23.	West Bengal	61	1407	61	756	120	2000	NA	2000
24.	Chandigarh	NA	20	NA	20	NA	20	NA	20
25.	NCT of Delhi	18	3	22	3	NA	10	NA	NA
26.	Puducherry	NA	72	NA	36	3	50	NA	NA
	Total	39514	17263	50515	21349	55544	15567	19200	3254

Note- (i) NA= Not available.

(ii) The scheme is intended towards effective implementation of the PCR Act and the PoA Act and as such no physical targets are fixable under said the Scheme. However, the number of atrocity victims/their dependents provided relief and number of persons provided incentive for inter-caste marriages where one of the spouses is a member of a Scheduled Caste is indicated the table above.

**5. Babu Jagjivan Ram Chhatrawas Yojana for Boys**

Sl. No.	States/UTs	2015-16		2016-17		2017-18		2018-19	
		Beneficiaries	No. of Hostels	Beneficiaries	No. of Hostels	Beneficiaries	No. of Hostels	Beneficiaries	No. of Hostels
1	AP	220	1	0	0	0	0	0	0
2	Assam	0	0	0	0	0	0	600	12
3	HP	100	1	*	*	0	0	0	0
4	J&K	0	0	0	0	0	0	50	1
5	Jharkhand	*	0	0	0	0	0	0	0
6	Karnataka	0	0	0	0	0	0	100	1
7	MP	0	0	500	10	*	*	250	1
8	Maharashtra	100	1	*	*	*	*	0	0
9	Manipur	0	0	0	0	0	0	0	0
10	Orissa	0	0	100	1		0	0	0
11	Punjab	52	1	100	1	*	*	*	*
12	Rajasthan	0	0	**	**	*	*	0	0
13	Tamil Nadu	0	0	0	0	100	1	0	0
14	West Bengal	*	0	0	0	0	0	0	0
15	Puducherry	0	0	0	0	0	0	*	*
	<b>TOTAL</b>	<b>472</b>	<b>4</b>	<b>700</b>	<b>12</b>	<b>100</b>	<b>1</b>	<b>1000</b>	<b>15</b>

Note: Beneficiaries for 2019-20 not received.

\* second instalment

\*\* it includes one time grant

**6. Babu Jagjivan Ram Chhatrawas Yojana for Girls**

S. No.	States/UTs	2015-16		2016-17		2017-18		2018-19	
		Beneficiaries	No. of Hostels	Beneficiaries	No. of Hostels	Beneficiaries	No. of Hostels	Beneficiaries	No. of Hostels
1	AP	0	0	0	0	0	0	84	1
2	Assam	*	0	0	0	450	8	200	4
3	Haryana	300	3	*	*	*	*	0	0
4	HP	100	1	0	0	0	0	0	0
5	J&K	0	0	0	0	50	1	0	0
6	Karnataka	0	0	0	0	0	0	100	1
7	Kerala	0	0	0	0	100	1	0	0
8	MP	0	0	500	10	800	4	0	0
9	Maharashtra	*	0	0	0	*	*	*	*
10	Manipur	205	3	*	*	0	0	**	**
11	Orissa	100	1	200	2	100	1	0	0
12	Punjab	100	1	100	1	100	1	270	3
13	Rajasthan	450	9	0	0	*	*	0	0
14	Sikkim	200	2	0	0	0	0	100	1
15	Tamil Nadu	0	0	0	0	100	1	0	0
16	Telangana	0	0	0	0	0	0	*	*
17	Tripura	100	1	150	2	0	0	0	0
18	West Bengal	200	2	200	2	**	**	0	0
19	Puduchery	0	0	0	0	0	0	200	2
	<b>TOTAL</b>	<b>1755</b>	<b>23</b>	<b>1150</b>	<b>17</b>	<b>1700</b>	<b>17</b>	<b>954</b>	<b>12</b>

Note: Beneficiaries for 2019-20 not received.

\* second instalment

\*\* it includes one time grant

7. Assistance to Voluntary Organisations. for SCs

S. N.	State/UTs	2016-17	2017-18	2018-19	2019-20 (as on 28.6.2019)
1	Andhra Pradesh	300	1200	500	0
2	Gujarat	590	250	0	0
3	Haryana	380	30	130	0
4	Himachal Pradesh	150	0	50	0
5	Jammu & Kashmir	220	50	50	0
6	Karnataka	3460	1550	580	0
7	Madhya Pradesh	1413	200	300	100
8	Maharashtra	6185	6235	2850	900
9	Orissa	3615	2400	300	400
10	Rajasthan	4775	200	600	300
11	Tamil Nadu	469	400	150	
12	Uttar Pradesh	4413	2013	1100	700
13	Uttarakhand	0	0	200	0
14	West Bengal	455	1340	450	0
15	NCT of Delhi	1050	1000	1560	0
16	Assam	610	1000	360	230
17	Manipur	1245	300	620	200
18	Telangana	300	400	300	0
	<b>Total</b>	<b>29830</b>	<b>18568</b>	<b>10100</b>	<b>2830</b>

8. Special Central Assistance to Scheduled Caste Sub Plan (SCA to SCSP)

Sl. No.	Name of the State/UT	No. of beneficiaries under Skill Training Programmes				Beneficiaries assisted under subsidy			
		2016-17	2017-18	2018-19	2019-20	2016-17	2017-18	2018-19	2019-20
1	Andhra Pradesh	5604	3417	NR	NR	43262	85108	NR	NR
2	Assam	NR	NR	NR	NR	5067	NR	NR	NR
3	Bihar	NR	NR	NR	NR	63253	NR	NR	NR
4	Chhattisgarh	2787	2744	NR	NR	13084	2022	NR	NR
5	Gujarat	NR	NR	NR	NR	13522	NR	NR	NR
6	Goa	NR	NR	NR	NR	NR	NR	NR	NR
7	Haryana	NR	4894	NR	NR	13492	908	NR	NR
8	Himachal Pradesh	275	NR	NR	NR	59795	86498	NR	NR
9	Jammu & Kashmir	NR	NR	NR	NR	2368	NR	NR	NR
10	Jharkhand	NR	NR	NR	NR	8466	NR	NR	NR
11	Karnataka	6278	NR	NR	NR	24619	NR	NR	NR
12	Kerala	2408	NR	NR	NR	8082	NR	NR	NR
13	Madhya Pradesh	1231	NR	NR	NR	60676	9239	6259	NR
14	Maharashtra	2322	NR	NR	NR	32603	NR	NR	NR
15	Manipur	NR	NR	NR	NR	NR	NR	NR	NR
16	Odisha	NR	NR	NR	NR	18516	NR	NR	NR
17	Punjab	5033	6130	5341	NR	40348	NR	13625	NR
18	Rajasthan	NR	NR	NR	NR	33030	NR	NR	NR
19	Sikkim	NR	NR	NR	NR	368	NR	NR	NR
20	Tamil Nadu	11533	11533	NR	NR	38278	23260	NR	NR
21	Telangana*	571	NR	NR	NR	9146	NR	NR	NR
22	Tripura	735	2130	NR	NR	6973	10830	NR	NR
23	Uttar Pradesh	40645	NR	18506	NR	126657	NR	NR	NR
24	Uttarakhand	1503	980	1242	NR	3413	NR	NR	NR
25	West Bengal	15500	15325	NR	NR	65125	67186	NR	NR
26	Chandigarh	166	NR	NR	NR	1540	NR	NR	NR
27	Delhi	NR	NR	NR	NR	1072	NR	NR	NR
28	Puducherry	NR	NR	NR	NR	NR	NR	NR	NR
	<b>Total</b>	<b>96591</b>	<b>47153</b>	<b>25089</b>	<b>NR</b>	<b>692755</b>	<b>285051</b>	<b>19884</b>	<b>NR</b>

NR: Not Reported



**9. Self Employment Scheme of Liberation & Rehabilitation of Scavengers**

S.No.	State	OTCA provided @Rs.40000/- per beneficiary					Skill Development Training					Number of Self Employment Projects				
		2016-17	2017-18	2018-19	2019-20 upto 25.06.19	Total	2016-17	2017-18	2018-19	2019-20 upto 25.06.19	Total	2016-17	2017-18	2018-19	2019-20 upto 25.06.19	Total
1	Andhra Pradesh	8	2	1334	71	1415	0	0	0	0	0	0	0	0	0	0
2	Assam	0	144	538	0	682	0	7	38	0	45	0	0	0	0	0
3	Bihar	0	0	0	0	0	0	18	0	0	18	0	0	0	0	0
4	Chhattisgarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
5	Gujarat	0	0	96	0	96	0	7	12	0	19	0	0	0	0	0
6	Jharkhand	0	0	108	0	108	0	0	24	0	24	0	0	0	0	0
7	Karnataka	17	293	920	53	1283	0	51	29	0	80	0	0	0	0	0
8	Kerala	0	0	504	0	504	0	0	161	0	161	0	0	0	0	0
9	Madhya Pradesh	0	0	305	0	305	0	0	49	0	49	0	0	0	0	0
10	Maharashtra	0	0	4605	879	5484	0	0	0	0	0	0	0	0	0	0
11	Odisha	45	1	0	0	46	0	10	0	0	10	0	0	0	0	0
12	Punjab	0	1	126	0	127	22	6	29	0	57	14	0	1	0	15
13	Rajasthan	104	23	2038	0	2165	53	73	107	0	233	0	0	0	0	0
14	Tamilnadu	108	38	41	7	194	0	0	29	0	29	0	0	0	47	47
15	Uttar Pradesh	1075	669	5156	490	7390	4298	126	1103	0	5527	182	151	147	0	480
16	Uttarakhand	0	0	1755	0	1755	0	1	163	0	164	0	0	3	0	3
17	West Bengal	0	0	555	4	559	0	35	0	0	35	0	0	0	0	0
<b>Total</b>		<b>1357</b>	<b>1171</b>	<b>18081</b>	<b>1504</b>	<b>22113</b>	<b>4373</b>	<b>334</b>	<b>1744</b>	<b>0</b>	<b>6451</b>	<b>196</b>	<b>151</b>	<b>151</b>	<b>47</b>	<b>545</b>

**10. National Safai Karamcharis Finance and Development Corporation**

(Beneficiaries in Nos.)

S. No.	Name of State/UT	2016-17	2017-18	2018-19	2018-19
		No. of Beneficiaries	No. of Beneficiaries	No. of Beneficiaries	No. of Beneficiaries
1	Andhra Pradesh	667	1040	6572	0
2	Assam	0	2125	0	0
3	Bihar	0	800	0	0
4	Chandigarh	95	0	0	0
5	Chhattisgarh	1	3400	400	0
6	Daman & Diu	0	0	0	0
7	Dadar & N.H.	0	0	0	0
8	Delhi	0	0	0	0
9	Goa	0	0	0	0
10	Gujarat	10909	1369	1435	0
11	Himachal Pradesh	0	1330	647	0
12	Haryana	15	12	36	16
13	J&K	200	390	100	0
14	Jharkhand	700	1111	115	1
15	Karnataka	1016	633	9	0
16	Kerala	0	381	0	0
17	Madhya Pradesh	0	0	0	0
18	Maharashtra	0	0	0	0
19	Manipur	0	0	0	0
20	Meghalaya	0	0	0	0
21	Mizoram	0	0	0	0
22	Nagaland	319	0	124	0
23	Odisha	675	0	0	0
24	Pondicherry	0	0	1	0
25	Punjab	850	930	2025	0
26	Rajasthan	941	2696	2660	0
27	Sikkim	0	0	0	0
28	Tamil Nadu	1500	1944	2136	0
29	Tripura	122	0	0	0
30	Telangana	2700	0	0	0
31	Uttar Pradesh	2830	760	5041	0
32	Uttarakhand	0	0	0	0
33	West Bengal	25	3281	0	0
	<b>Total</b>	<b>23565</b>	<b>22202</b>	<b>21301</b>	<b>17</b>

**11. Central Sector Scholarship of Top Class Education for SC Students:**

	2015-16	2016-17	2017-18	2018-19	2019-20
No. of beneficiaries	1911	2033	1883	1385	18

**12. Free Coaching Scheme for SC and OBC Students:**

	2015-16	2016-17	2017-18	2018-19	2019-20
No. of beneficiaries*	4300	250	2247	1296	100

**13. National Fellowship Scheme for SC Students:**

	2015-16	2016-17	2017-18	2018-19	2019-20
No. of beneficiaries*	2000	2000	2000	2000	2000

\*New Students

**14. National Overseas Scholarship:**

	2015-16	2016-17	2017-18	2018-19	2019-20
No. of beneficiaries	50	108	183	100	Nil

### 15. Pre-Matric Scholarship for OBC Students

(Beneficiaries in Thousands)

Sl. No.	State/UTs	2016-17	2017-18	2018-19	2019-20
		Beneficiaries	Beneficiaries	Beneficiaries	Beneficiaries
1	Andhra Pradesh	49.00	58.00	\$	
2	Bihar	10144.00	\$		0
3	Chhattisgarh	0.00	953.00	\$	
4	Goa	10.00	10.00	\$	
5	Gujarat	109.00	68.00	\$	
6	Haryana	38.00	\$	\$	
7	Himachal Pradesh	0.00	0.00		0
8	Jammu & Kashmir	51.00	0.00		0
9	Jharkhand	1685.00	1145.00	\$	
10	Karnataka	1624.00	1892.00	\$	
11	Kerala	306.00	\$	\$	
12	Madhya Pradesh	\$	0.00		0
13	Maharashtra	\$	\$		0
14	Odisha	100.00	10.00	\$	
15	Punjab	\$	0.00	\$	
16	Rajasthan	427.00	322.00	\$	
17	Tamil Nadu	127.00	\$		0
18	Telangana	0.00	0.00		0
19	Uttar Pradesh	93.00	103.00	\$	
20	Uttarakhand	0.00	0.00		0
21	West Bengal	367.00	295.00	\$	
22	Assam	\$	10.00		0
23	Manipur	0.00	0.00		0
24	Sikkim	3.00	1.00	\$	
25	Tripura	68.00	59.00	\$	
26	Andaman & Nicobar Islands	0.00	\$	\$	
27	Chandigarh	1.00	1.00	\$	
28	Dadra & Nagar Haveli	0.00	1.00	\$	
29	Daman & Diu	0.00	1.00	\$	
30	Delhi	\$	0.00	\$	
31	Puducherry	3.00	\$	\$	
	<b>Total:</b>	<b>15205.00</b>	<b>4929.00</b>		

data awaited from states/UTs

\$ Information not received from State Govt/UT Administration

## 16. Post-Matric Scholarship for OBC Students

(Beneficiaries in Thousands)

Sl. No.	Name of State/UTs	2016-17	2017-18	2018-19	2019-20
		Beneficiaries	Beneficiaries	Beneficiaries	Beneficiaries
1	Andhra Pradesh	734.00	864.00	\$	\$
2	Bihar	174.00	256.00	\$	\$
3	Chhattisgarh	0.00	285.00	\$	\$
4	Goa	3.00	6.00	\$	\$
5	Gujarat	93.00	159.00	\$	\$
6	Haryana	0.00	27.00	\$	\$
7	Himachal Pradesh	12.00	10.00	\$	\$
8	Jammu & Kashmir	9.00	7.00	\$	\$
9	Jharkhand	121.00	135.00	\$	\$
10	Karnataka	1640.00	599.00	\$	\$
11	Kerala	166.00	155.00	\$	\$
12	Madhya Pradesh	90.00	13.00	\$	\$
13	Maharashtra	83.00	60.00	\$	\$
14	Odisha	158.00	180.00	\$	\$
15	Punjab	\$	\$	0	\$
16	Rajasthan	46.00	67.00	\$	\$
17	Tamil Nadu	136.00	136.00	\$	\$
18	Telangana	\$	\$	0	\$
19	Uttar Pradesh	209.00	610.00	\$	\$
20	Uttrakhand	4.00	14.00	\$	\$
21	West Bengal	233.00	306.00	\$	\$
22	Andaman & Nicobar Islands	0.00	1.00	\$	\$
23	Dadra & Nagar Haveli	0.00	0.00	0	\$
24	Daman & Diu	\$	2.00	\$	\$
25	Chandigarh	0.38	0.33	\$	\$
26	Delhi	0.06	0.00	\$	\$
27	Puducherry	0.81	2.00	\$	\$
28	Assam	41.00	48.00	\$	\$
29	Manipur	9.00	10.00	\$	\$
30	Tripura	16.00	15.00	\$	\$
31	Sikkim	1.00	1.00	\$	\$
	<b>Total:</b>	<b>3979.25</b>	<b>3968.33</b>		

\$ Information not received from State Govt/UT Administration

## 17. Construction of Hostels for OBC Boys and Girls

Sl. No.	State/UTs	2016-17	2017-18	2018-19	2019-20
		Physical achievement	Physical achievement	Physical achievement	Physical achievement
1	Andhra Pradesh	300	0	0	0
2	Bihar	0	0	0	0
3	Chhattisgarh	0	0	0	0
4	Goa	0	0	0	0
5	Gujarat	0	0	0	0
6	Haryana	0	0	0	0
7	Himachal Pradesh	0	0	0	0
8	Jammu & Kashmir	419	0	0	0
9	Jharkhand	0	0	0	0
10	Karnataka	0	0	0	0
11	Kerala	0	0	0	0
12	Madhya Pradesh	800	200	0	0
13	Maharashtra	0	0	0	0
14	Odissa	0	0	0	0
15	Punjab	0	0	0	0
16	Rajasthan	0	0	0	0
17	Tamil Nadu	0	0	0	0
18	Telangana	0	0	0	0
19	Uttar Pradesh	300	0	0	0
20	Uttarakhand	0	0	0	0
21	West Bengal	100	0	0	0
22	Andaman & Nicobar Islands	0	0	0	0
23	Dadar & Nagar Haveli	0	0	0	0
24	Daman & Diu	0	0	0	0
25	Chandigarh	0	0	0	0
26	Delhi	0	0	0	0
27	Puducherry	0	0	0	0
28	Assam	0	0	0	0
29	Manipur	400	0	400	0
30	Tripura	0	0	0	0
31	Sikkim	200	0	0	0
32	Central Universities	200	400	500	0
	<b>Total:</b>	<b>2719</b>	<b>600</b>	<b>900</b>	<b>0</b>

**18. Dr. Ambedkar Post-Matric Scholarship for EBC Students**

(Beneficiaries in Thousands)

S. No.	States/ UTs	2016-17	2017-18	2018-19	2019-20
		No. of Beneficiaries	No. of Beneficiaries	No. of Beneficiaries	No. of Beneficiaries
1	Andhra Pradesh	181.29	\$	0.00	\$
2	Bihar	0.00	0.00	0.00	\$
3	Gujarat	0.00	4.82	\$	\$
4	Himachal Pradesh	0.29	8.83	\$	\$
5	Jammu & Kashmir	0.72	0.00	\$	\$
6	Kerala	\$	0.00	0.00	\$
7	Odisha	0.10	\$	0.00	\$
8	Rajasthan	1.05	0.00	0.00	\$
9	Uttarakhand	\$	0.00	\$	\$
10	Manipur	0.00	\$	0.00	\$
11	Sikkim	0.27	0.97	\$	\$
12	Tripura	0.31	0.00	0.00	\$
13	Chandigarh	0.16	\$	0.00	\$
14	Goa	0.00	0.00	\$	\$
	<b>Total</b>	<b>184.19</b>	<b>14.62</b>		

\$ Information not received from State Govt/UT Administration

**19. Dr. Ambedkar Central Sector Scheme of Interest Subsidy on Educational Loans for Overseas Studies for Students to OBCs/EBCs**

Name of the Scheme	2016-17	2017-18	2018-19	2019-20	Remarks
	No. of beneficiaries	No. of beneficiaries	No. of beneficiaries	No. of beneficiaries	
Dr. Ambedkar Scheme of Interest Subsidy on Educational Loan for Overseas Studies for OBCs/EBCs (launched in 2014-15)	1000	1820	1687*	\$	The scheme is implemented through Canara Bank, the nodal Bank under the scheme. Therefore, the funds are released to the Canara Bank and not to the States/UTs

\* Provisional

\$ Awaited

**20. National Fellowship for OBC Students**

S. No.	Year				
	2014-15	2015-16	2016-17	2017-18	2018-19
1.	300	600	900	1200	2200 (Provisional)

**21. Dr. Ambedkar Pre-Matric and Post-Matric Scholarship for DNT Students**

(Beneficiaries in Thousands)

S. No.	State	2014-15	2015-16	2016-17	2017-18	2018-19
		Beneficiaries	Beneficiaries	Beneficiaries	Beneficiaries	Beneficiaries
1	Himachal Pradesh	0.00	0.00	\$	0.00	0.00
2	Gujarat	0.00	0.00	0.00	42.00	\$
3	Jammu & Kashmir	0.00	0.00	\$	0.00	0.00
4	Karnataka	\$	0.00	0.00	0.00	0.00
5	Maharashtra	376.00	256.00	\$	0.00	0.00
6	Rajasthan	0.00	\$	0.00	0.00	0.00
	<b>Total</b>	<b>376.00</b>	<b>256.00</b>		<b>42.00</b>	

\$ Information not received from State Govt/UT Administration

**22. Assistance for Skill Development of OBCs/EBCs/DNTs**

S. No.	Year				
	2014-15	2015-16	2016-17	2017-18	2018-19
1.	9480	16326	19248	52073	

Referred to reply to part (c&d) to Lok Sabha Unstarred Question No. 3658 for 16-07-2019.

(i) **Babu Jagjivan Ram Chhatravas Yojana for SC, Construction of Hostels for OBC Boys and Girls, Post-Matric Scholarship Scheme for Scheduled Castes (SCs), Special Central Assistance to the Scheduled Castes Sub Plan (SCA to SCSP) and Pradhan Mantri Adarsh Gram Yojana (PMAGY)** schemes were evaluated, the observations are positive and encouraging. The Schemes are successful in making impactful effect on the socio-economic status of the target groups.

(ii) **Scheme for implementation of the Protection of Civil Rights Act, 1955 and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989-** The Ministry reviews the performance of the Scheme from time to time and also in the meetings of the Committee set up under the Chairpersonship of Union Minister for Social Justice and Empowerment, to review status of implementation of the PCR Act, 1955 and the PoA Act, 1989.

(iii) **Scheme for the Rehabilitation of Manual Scavengers (SRMS)** - An evaluation study of SRMS was undertaken during 2018. It has been reported that the identified manual scavengers after receiving the onetime cash assistance have been liberated from manual scavenging and those who have undergone skill development training have taken up alternative occupations.

(iv) **Assistance to Voluntary Organisations working for SCs-** The scheme was reviewed and at present, only educational projects of Residential Schools, Non-Residential Schools and Hostels are assisted under the Scheme w.e.f 01.04.2018.

(v) **National Safai Karamcharis Finance and Development Corporation-** NSKFDC conducts third party evaluation studies from various reputed agencies from time to time to assess the impact of loan schemes of NSKFDC on the target group. The findings of the Evaluation Study conducted under the schemes of NSKFDC is given as under:-

1. The schemes of NSKFDC are catering to the growing needs of the target group for their entrepreneurship development.
2. There is improvement in household income and overall standard of life of majority of beneficiaries and most of the beneficiaries are of the opinion that the schemes have been useful to them.
3. The schemes are useful particularly for the unemployed persons to encourage them to set up income generating activities.
4. Retail trading and transport sector emerged
5. There has been increase in the income of the beneficiaries after setting up their ventures/units under the schemes of NSKFDC.
6. The living conditions of the beneficiaries, in terms of condition of house, source of water, toilet facility, medical facilities, etc have been improved after availing the benefit of the schemes of NSKFDC.
7. The Schemes of NSKFDC have given them pride to live in a dignified manner by taking an alternative occupation and helped them to join in the main stream of the society.
8. Under the Skill Development Training Programme, the skills of the target group is increased which explore the possibilities for getting the job employment or run their units successfully.

The educational standard of the children of the Safai Karamcharis have been improved to the some extent as they are taking the Education Loans for higher studies like M.B.B.S., B.Tech., M.B.A., Hotel Management, Nursing, B.C.A. and Law courses etc; and also acquiring the education from Abroad also.